Annexure-4

Name of the corporate debtor: Eternal Motors Private Limited: Date of commencement of liquidation 13-9-2023; List of creditors as on 25-10-2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in \mathfrak{T})

Sl.	Name of cre- ditor	Details of claim		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.		received	Т						conti-	mutual dues,	claim not	claim under	any
				Amount of	Nature of	Amount	Whether	% of Voting	ngent	that may be	admitted	verification	
		receipt	claimed	claim	claim	covered by	related	share in	claim	set-off			
				admitted		guar-	party?	SCC					
						antee							
1	Shree Electromelts Limited	30-8-22	89,15,603	89,15,603	Unsecured	No	No	1.77	0	0	0	0	
	Cholamandalal Investment												
2	and Finance Limited	2-9-22	42,40,380	42,40,380	Unsecured	No	No	0.84	0	0	0	0	
3	Kotak Mahindra Bank	17-9-23	3,24,375	3,24,375	Unsecured	No	No	0.06	0	0	0	0	
4	Yogisha Jain	1-9-22	10,70,506	10,70,506	Unsecured	No	Yes	0	0	0	0	0	
5	Shalini Jain	1-9-22	4,41,917	4,41,917	Unsecured	No	Yes	0	0	0	0	0	
6	Subodhkumar A. Jain	1-9-22	8,06,924	8,06,924	Unsecured	No	Yes	0	0	0	0	0	
	Aroma Tradelink (Proprietor												
7	Namitkumar Jain)	1-9-22	21,02,508	21,02,508	Unsecured	No	Yes	0	0	0	0	0	
		Total	1,79,02,213	1,79,02,213				2.67					